

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/953/2019 IN CP/510/IB/2017  
NAME OF PETITIONER : The Assistant Provident Fund Commissioner & Recovery Officer  
NAME OF RESPONDENT : R. Raghavendran (Liquidator)  
(Veasons Energy Systems Pvt Ltd)  
SECTION : Sec.60(5)(C ) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **06.05.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS